

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2939
(To be answered on the 5th December 2019)**

ONBOARD PURCHASE

2939. MS. PRATIMA BHOUMIK

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether several airlines are providing onboard service of selling food and beverages through credit/debit card and if so the details thereof;
- (b) whether airlines are accepting only VISA credit/debit cards for onboard purchase and if so, the details thereof;
- (c) whether airlines who are selling food/beverages or products onboard are not accepting RuPay Card and if so, the details thereof along with the reasons therefor; and
- (d) whether the Government has any plan to take any action against those airlines who are not accepting RuPay Card onboard and if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) to (d): Selling of food and beverages onboard is commercial activity of the airlines. Directorate General of Civil Aviation (DGCA), primarily being a safety regulatory body, does not regulate the commercial activities of the airlines.
